The proposal received from KIOCL for correction of anomaly in their pay scales is under the consideration of the Government.

## PAPERS LAID ON THE TABLE

Report and Accounts (2002-03) of the Bureau of Indian Standards New Delhi and related papers.

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers, under section 23 of the Bureau of Indian Standards Act, 1986:

- (a) Annual Report and Accounts of the Bureau of Indian Standards, New Delhi, for the year 2002-03, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bureau.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1281/04]
  - I. Report and Accounts (2003-04) of various Chemicals and Fertilizer Corporations Mineral and Iron Ore Companies Ltd. & related papers.
  - II. Report and Accounts (2003-04) of SSPL, Kolkata and related papers.
  - III. Report and Accounts (2003-04) of PDIL, Noida and related papers.
  - IV. Report and Accounts (2003-04) of CIPET, Guindy, Chennai & related papers.
  - V. MoU (2004-05) between Government of India and HSCL.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN): Sir, I lay the following papers on the Table of the House:

I. A copy each (in English and Hindi) of the following papers, under sub-